### GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

#### **LOK SABHA**

#### **UNSTARRED QUESTION NO. 757**

ANSWERED ON 21.07.2022

#### **BIOMASS ENERGY SYSTEM**

#### +757. SHRI RAMDAS C. TADAS

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has prepared any guidelines for the development of biomass energy system in the country;
- (b) if so, the details thereof; and
- (c) the quantum of financial assistance extended to every State including Maharashtra for the said purpose during the last three years and the current year?

#### **ANSWER**

# THE MINISTER OF STATE OF NEW & RENEWABLE ENERGY AND CHEMICALS AND FERTILIZERS

#### (SHRI BHAGWANTH KHUBA)

(a)&(b) The Ministry of New and Renewable Energy had been supporting biomass energy projects up to 31.03.2021 through the following schemes:

- I. Scheme to Support Promotion of Biomass Based Cogeneration in Sugar Mills and Other industries in the Country.
- II. New National Biogas and Organic Manure Programme (NNBOMP);
- III. Biogas based Power Generation (Off-Grid) and Thermal Energy Applications Programme (BPGTP); and
- IV. Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste.

The Central Financial Assistance provided by the Ministry for the major components of the above bioenergy schemes, was as following:

- I. Rs. 25 Lakhs/ Megawatt for Bagasse Cogeneration Projects on surplus exportable capacity and Rs. 50 Lakhs/ Megawatt for Non-Bagasse Cogeneration Projects on installed capacity;
- II. Rs. 7500/- to Rs. 35,000/- per plant based on size of the plant in cubic meter;
- III. Rs. 25,000/- to Rs. 40,000/- per kilowatt for power generation and Rs. 12,500 /- to Rs. 20,000/- per kilowatt equivalent for thermal applications;
- a) Rs 1.0 crore per 12000 m³ per day for biogas generation and upto Rs 3 Cr/Megawatt for power generation based on biogas; and
  - b) Rs 4.0 Crore per 4800 Kg/day of Bio CNG (Maximum Rs 10Cr/project).

The above-mentioned schemes which were valid till 31.03.2021, were initially continued for meeting only the committed liabilities till 2025-26. Now the Expenditure Finance Committee has recommended to implement the Umbrella National Bioenergy Program for new sanctions also. The Umbrella National Bioenergy Program provides support to biomass energy projects through above schemes except bagasse based cogeneration projects and municipal solid waste based power generation projects.

(c) The details of quantum of financial assistance extended to every State including Maharashtra for the said purpose during the last three years and the current year are given in **Annexure**.

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## **Annexure**

Details of Financial Assistance provided to States (including Maharashtra) during the last three years and the current year to Biomass energy Projects (except Municipal Solid Waste to Power projects):

S No	State/UT	Financial Assistance (Rs. in Crores)				
		2019-20	2020-21	2021-22	2022-23 (upto 30.6.2022)	Total
1	Andhra Pradesh	3.74	5.50	52.32	0.42	61.98
2	Assam	0.00	2.90	0.32	0.00	3.22
3	Chhattisgarh	2.49	0.00	1.98	0.00	4.47
4	Gujarat	2.40	6.45	15.11	0.00	23.97
5	Haryana	0.00	0.06	6.00	0.00	6.06
6	Karnataka	3.67	6.64	3.96	0.00	14.27
7	Kerala	1.46	0.83	0.77	0.00	3.06
8	Madhya Pradesh	4.14	4.81	2.91	0.00	11.86
9	Maharashtra	5.67	8.57	3.38	0.00	17.63
10	Meghalaya	0.00	0.10	0.00	0.00	0.10
11	Odisha	0.48	0.10	0.12	0.00	0.70
12	Bihar	0.00	0.00	1.86	0.00	1.86
13	Punjab	3.35	2.86	0.00	0.00	6.21
14	Tamilnadu	4.50	2.21	0.00	0.00	6.71
15	Telangana	0.00	0.32	2.40	0.33	3.05
16	Tripura	0.34	0.00	0.00	0.00	0.34
17	Uttar Pradesh	1.72	0.35	3.79	0.00	5.86
18	Uttarakhand	1.83	0.46	0.00	0.00	2.29
19	West Bengal	0.00	0.00	0.02	0.00	0.02
21	Andaman & Nicobar	0.00	0.06	0.00	0.00	0.06
	Total	35.78	42.22	94.95	0.75	173.69